

1	2	3
33.	Halga	152
34.	Haliyal	480
35.	Harsikatta	88
36.	Hegdekatta	56
37.	Heggarni	56
38.	Herur	96
39.	Honnavar	1300
40.	Idagundi	56
41.	Itagi	88
42.	Janmane	88
43.	Joida	88
44.	Jugalpeth	56
45.	Kadra	448
46.	Kadwad	144
47.	Kaiga	152
48.	Kaikini	88
49.	Kakkali	56
50.	Kalache	56
51.	Kangod	88
52.	Kansur	88
53.	Karwar	2950
54.	Katgal	144
55.	Kathgirkoppa	32
56.	Katur	56
57.	Kavalakki	152
58.	Kirwatti	56
59.	Kodkani	152
60.	Kumta	1600
61.	Kuntavani	88
62.	Madanagiri	152
63.	Magodh	88
64.	Magod (Y)	56
65.	Majali	176
66.	Malgi	88
67.	Mallapur	152
68.	Manchikere	96
69.	Manki	280
70.	Mavinkurve	96
71.	Moodkani	88
72.	Mundgod	576
73.	Murkwad	56
74.	Muroor	96
75.	Murudeshwar	608
76.	Neeranahalli	56

1	2	3
77.	Ramnagar	88
78.	Sadashiwgad	344
79.	Salkani	56
80.	Sambrani	56
81.	Santegulli	56
82.	Siddapur	576
83.	Siddar	88
84.	Sirsi	3000
85.	Sugavi	88
86.	Swarnagadde	56
87.	Umachagi	88
88.	Yellapur	576

[Translation]

#### Publication of Advertisements

2993. SHRI DATTA MEGHE : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of advertisements given for publication to various newspapers published from Maharashtra by the Directorate of Audio and Visual Publicity during each of the last three years and the amount provided to them therefor;

(b) whether any discrimination is being made in giving advertisements in the regional language of Maharashtra in comparison to other languages;

(c) if so, the reasons therefor; and

(d) the action taken or proposed to be taken by the Government to remove this discrimination?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SH. C.M. IBRAHIM) : (a) The information is given below:

Year	Total No. of insertion given	Total amount committed
1993-94	20055	Rs. 31565247.00
1994-95	16718	Rs. 28386112.00
1995-96	16052	Rs. 44245084.00

(b) No, Sir.

(c) and (d). Do not arise.

[English]

#### Introduction of Push Pull Train

2994. SHRI S. AJAY KUMAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have finalised the date

of introduction of new "Push Pull Train" between Shoranur and Nilambur as announced in the Railway Budget;

(b) if so, the details thereof; and

(c) the time by which it is likely to be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (c). It has been decided to introduce Diesel Multiple Unit/Push Pull services in Shoranur-Nilambur section as and when such rakes become available from the production units/workshops.

[Translation]

#### Increase of capacity of Telephone Exchanges

2995. SHRI GANGA RAM KOLI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government propose to increase the capacity of telephone exchanges in the country, if so, the time by which it is likely to be implemented;

(b) whether there are technical faults in all the telephone exchanges of Eastern Rajasthan;

(c) if so, the reasons thereof;

(d) whether the Government propose to computerise all the telephone exchanges in the country; and

(e) if so, the time by which this work is likely to be completed?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Yes, Sir. The telephone exchanges in the country are expanded according to the Annual Plans. These plans are prepared every year according to budget allocations.

(b) No, Sir. Occasional faults when occur are getting cleared immediately.

(c) Does not arise.

(d) Yes, Sir.

(e) All electromechanical exchanges are proposed to be converted into electronic exchanges during the 9th Five Year Plan.

#### Corruption and negligency by Employees

2996. SHRI MOHAMMAD ALI ASHRAF FATMI :  
SHRI KASHIRAM RANA :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that it takes many days to set a telephone in order because of corruption and negligency of employees;

(b) if so, the reaction of the Government thereto; and

(c) whether responsibility of any officer and employee has been fixed in regard to set a telephone in order and telephone subscribers have to set their telephones in order by spending money themselves?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) No, Sir.

(b) and (c). Whenever complaints of corruption and negligency are received from subscribers prompt action is taken to fix responsibility and to punish delinquent officials. There are designated officers who are responsible for setting telephones in order.

[English]

#### EST Act

2997. SHRI T. GOVINDAN : Will the Minister of LABOUR be pleased to state :

(a) whether the Government have received any proposal from the Government of Kerala for issuing a statutory notification exempting all the Khadi production units functioning under the Khadi and Village Industries Board and other institutions from the operation of ESI Act and issue order for the total withdrawal of the Revenue Recovery Proceedings and dropping of prosecution steps restored to by the State ESI Corporation in Kerala; and

(b) if so, the details thereof and the action taken by the Government thereon?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) and (b). Yes, Sir. In July, 1996 a memorandum was received from the Government of Kerala for issuing statutory Notification for grant of exemption from the ESI Act to all Khadi Production Units functioning under the KVI Board. The matter regarding coverage of the KVIC units under the ESI Act has already been examined. The view taken is that workers engaged in the Khadi and Village Industries Commission units are usually among the poorest sections of society and as such need protection of the ESI Act. It is therefore not considered desirable to exempt the Khadi and Village Industries Units from the operation of the ESI Act.

#### Re-naming of the Airports

2998. SHRI KASHIRAM RANA : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether some requests from various State Governments for re-naming some of the airports in their respective States are pending with the Government;

(b) if so, the details thereof;